

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:533

ANSWERED ON:27.02.2013

SANCTIONING OF FARM HOUSE

Rama Devi Smt. ;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned Farm Houses in the jurisdiction of Unified Municipal Corporation of Delhi;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it is against the Green Belt Policy of the Government; and
- (d) if so, the reasons for sanctioning farm houses in contravention of the policy?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) to (d): Yes Madam. The Office of Director (Local Bodies), Government of National Capital Territory of Delhi has informed that the Unified Municipal Corporation of Delhi has sanctioned 3680 Farms Houses upto May, 2012. As per Master Plan for Delhi-2021, the Farm Houses are permitted in Green Belt which extends upto the depth of one peripheral village revenue boundary along the border of National Capital Territory of Delhi.